

The following Ancillary Industries will also get supplies of Sulphuric Acid on long term contract basis:—

Name and address of the party	Quantity to be lifted (MT)		Price accepted (Ex-duty, Sales Tax & filling charges extra)
	Yearly	Monthly	
1. M/s. Coastal Chem. Vizag	10000	900	667.74
2. M/s. Hindustan Fertilizer Pvt. Ltd. Vizag.	10000	900	729

After meeting the above committed quantity of the Sulphuric Acid to the above parties and also to the existing parties including the Ancillary Industries, there will be hardly any surplus Sulphuric Acid available at Visakhapatnam for sale.

Jaya Prakash Amrit Kosh

1351. SHRI RAMACHANDRA BHARADWAJ: Will the Minister of FINANCE be pleased to state:

(a) what is the total collection of Jaya Prakash Amrit Kosh; the manner in which money of the Kosh invested, distributed and utilised and whether any portion of it has been or is being allocated to Sarva Sewa Sangh, National Peoples Committee for total revolution and Sangharsh Vahinies etc. the organisation which have been helping and financing the peasant agitations, Assam agitation, Bodh Gaya land agitation, Jharkhand movement and other activities; and

(b) whether the above Kosh has been granted Tax exemption under the Income-tax Act and whether Government proposes to examine as to whether it should continue to be exempted from payment of income-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The total collection of Jaya Prakash Amrit Kosh for the period March, 1978 to 31st March, 1980 is Rs. 95,18,575. The manner in which the money of the Kosh has been invested, distributed and utilised and the allocations made to the various organisations referred to are given in Annexure.

(b) The Kosh has been granted re-period 19-10-1977 to 31-3-1978. Its ap- of the Income-tax Act, 1961 for the period 19-10-1977 to 31-3-1978. its application for the renewal of the certificate is under consideration. The Kosh's individual assessment for the assessment year 1978-79 for the period ending 31st March, 1978 has been completed accepting the returned income which is NLL.

Annexure

PAYMENTS, DISBURSEMENTS AND INVESTMENTS

Remittance to National Organisations/Institutions for Programmes Sarva Seva Sangh, Wurdha	8,42,898
National Peoples' Committee Varanasi	1,17,708
Chhatra Yuva Sangharsha Vahini, Patna	1,49,200
Tarun Kranti Trust, Patna	45,000
	<u>11,54,806</u>

Remittance to States for programmes	10,93,923
Aid to Peoples' Committees for organising Relief & Rehabilitation work	50,000
Advance for training programme	15,000
Administrative & programme expenses of Delhi & Patna Offices	1,63,840
	<hr/> 24,77,569
Advances, Security Deposits including interest accrued but not received (net)	91,668
Jayaprakash Amrit Kosh, Gujarat-Advances for expenses including cash and bank balances	1,81,622
Fixed deposits with scheduled banks	67,00,000
Bank balances in Savings Bank accounts at Delhi (as on 31-3-80)	67,716
	<hr/> 10,41,006
TOTAL PAYMENTS	95,18,575

Repair of Cooch Behar Airport

1352. SHRI PRASENJIT BARMAN:
SHRI AHMAD HOSSAIN
MONDAL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any estimate for the repair of Cooch Behar Airport;

(b) if so, what are the details thereof; and

(c) by when the repair work is likely to be taken up and the Airport is likely to be ready for landing of aircrafts?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The estimate of Rs. 24.31 lakhs involves "Removal of Grass", "Laying of bitumen—Carpet on top", and "Construction of an approach road".

(c) The work is likely to be taken up during the current financial year and completed in one year's time from the date of commencement.

Target of Jute Procurement for 1981-82

1353. SHRI . . AHMAD HOSSAIN
MONDAL: Will the Minister of COMMERCE be pleased to state:

(a) what is the target of procurement of jute fixed by the Jute Corporation of India in each of the Jute growing States and Union Territories during the year 1981-82;

(b) what is the number of existing godowns in possession of the Jute Corporation of India for stocking jute purchased from jute growers in each of these States and Union Territories; and

(c) whether the number of godowns is adequate and if not, what steps have been taken to provide adequate number of godowns for stocking jute purchased from jute growers in each of these States and Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) No target of procurement of jute by JCI during 1981-82 has been fixed.

(b) Jute Corporation of India has currently in its possession about 800 godowns with storage capacity of about 20 lakh bales.